

- (2) Amendments to the Articles of Association of the Bokaro Steel Limited. [Placed in Library. See No. LT-4809/65].

the Rubber Act, 1947. [Placed in Library. See No. LT-4812/65].

REPORT OF THE STUDY TEAM ON DIRECTORATE GENERAL OF TECHNICAL DEVELOPMENT (PART I).

The Minister of Supply and Technical Development in the Ministry of Industry and Supply (Shri Raghuramiah): I beg to lay on the Table a copy of Report of the Study Team on Directorate General of Technical Development (Part I). [Placed in Library. See No. LT-4810/65].

- (ii) Audit Report on the Accounts of the Tea Board for the year 1963-64. [Placed in Library. See No. LT-4813/65].

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, 1955

The Deputy Minister in the Ministry of Commerce (Shri S. V. Ramaswamy): I beg to lay on the Table—

GOA, DAMAN AND DIU CEMENT CONTROL ORDER

The Deputy Minister in the Ministry of Industry and Supply (Shri Bibudhendra Misra): I beg to lay on the Table a copy of the Goa, Daman and Diu Cement Control order, 1965, published in Government of Goa, Daman and Diu Gazette dated the 22nd May, 1965, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-4814/65].

- (1) a copy each of the following Notifications under sub-section (6) of section 3 of the Essential Commodities Act, 1955:—

11.02 hrs.

BUSINESS OF THE HOUSE

- (i) The Art Silk Textiles (Production and Distribution) Control (Amendment) Order, 1965, published in Notification No. S.O. 1347 dated the 1st May, 1965.

The Minister of Communications and Parliamentary Affairs (Shri Satya Narayan Sinha): With your permission, Sir, I rise to announce that Government Business in this House for the week commencing 13th September, 1965, will consist of:—

- (ii) The Art Silk Textiles (Production and Distribution) Control (Second Amendment) Order 1965, published in Notification No. S.O. 1909 dated the 19th June, 1965.

- (1) Consideration of any item of Government Business carried over from today's Order Paper.
- (2) Consideration and passing of the Press and Registration of Books (Amendment) Bill, 1964, as passed by Rajya Sabha.
- (3) Consideration of a motion for reference of the Jawaharlal Nehru University Bill, 1964 to a Joint Committee.
- (4) Consideration and passing of:—

[Placed in Library. See No. LT-4811/65].

- (2) a copy each of the following papers:—

- (i) Notification No. S.O. 2631 dated the 28th August, 1965, making certain further amendments to the Rubber Board (Provident Fund) Rules, 1965, under sub-section (3) of section 25 of

The Life Insurance Corporation (Amendment) Bill, 1965.